

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 243 OF 2014 &
I.A. NO. 282 OF 2015**

Dated: 21st July, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**Municipal Corporation of Greater Mumbai Appellant (s)
Versus
Maharashtra Electricity Regulatory Commission & Ors. Respondent (s)**

Counsel for the Appellant(s) : Mr. Harinder Toor
Mr. Karan Grover
Mr. R. Patsute (Rep)

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Raghu Vamsy
Mr. S. Venkatesh for R.1

Mr. Aditya Dewan
Ms. Himangini Mehta for R.4

Mr. C.S. Vaidyanathan, Sr. Adv.
Mr. Amit Kapur
Mr. Abhishek Munot
Mr. Akshat Jain for R-2

ORDER

We have heard learned counsel for both the parties. List the matter for directions
on **11.08.2016**.

**(I.J. Kapoor)
Technical Member
ts/mk**

**(Justice Ranjana P. Desai)
Chairperson**